

was formulated in December, 1983 by the Labour Ministry ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) The scheme envisages that every unionised worker will indicate, by secret ballot, the union which should represent him in the participative forums. The Unions which secure 10% or more of the votes of the unionised workers will nominate their representatives on the participative forums in proportion to the votes secured by them. No craft union or union based on caste or community will be covered by the Scheme. Only the employees will be entitled to be nominated at the colliery level.

(b) and (c) To begin with, efforts are being made to introduce the Scheme by March, 1986 at the Unit level only. Other levels will be covered gradually in phases.

(d) The Labour Ministry's Scheme in question provides for employees' participation in Central Public Sector Enterprises at the shop and plant levels and selectively at the Board level. Both workers and management are to get equal representation at the shop level and plant level forums. The management is to consult the Trade Union leaders and evolve through consensus the mode of representation of workers at all levels.

Generation of nuclear, tidal and solar energy

3268. **SHRI BRAJA MOHAN MOHANTY :** Will the Minister of ENERGY be pleased to state :

(a) the total quantity of nuclear, tidal and solar energy generated during the Sixth Five Year Plan ;

(b) the quantity of such generation during the last year of the Sixth Five Year Plan ;

(c) the targets fixed for the Seventh Five Year Plan ;

(d) any additional steps taken or proposed to be taken to safeguard against explosion of nuclear stations and to prevent pollution, details thereof ; and

(e) the places in the country where nuclear energy stations have been proposed

to be installed during the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) to (e) The information is being collected and will be laid on the Table of the House.

[Translation]

Production of Cement

3269. **SHRI C.D- GAMIT :**
SHRI JAGANNATH PATTANAİK :

Will the Minister of INDUSTRY, be pleased to state :

(a) the target set for production of cement for each year of the Sixth Five Year Plan and the extent to which these targets have been achieved ;

(b) the reasons for which these targets could not be achieved fully ;

(c) whether any special instructions have been issued or are proposed to be issued by Government to cement producers to achieve the target ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R.K. JAICHANDRA SINGH) : (a) Target and actual production of cement during the Sixth Five Year Plan were as follows :

(Million tonnes)

Year	Target	Actual Production
1980-81	20.00	18.66
1981-82	22.23	21.01
1982-83	26.00	23.32
1983-84	28.00	27.07
1984-85	34.50	30.17

(b) The target of production could not be achieved in these years mainly due to constraints relating to inputs such as power and coal, non-availability of railway wagons for movement of coal and cement, slippages in commissioning of certain new